OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CENTRAL DISTRICT, DELHI.

No. 4756 CJM/Central/2025

Dated, Delhi the 22/05/2025

The Director General (Prison) Central Jail, Tihar, Delhi.

Sub: Provision of linkage of Video Conferencing in forthcoming Summer Vacation-2025.

Sir,

Please note that in the forthcoming Summer Vacation-2025 w.e.f 16-06-2025 to 25-06-2025 (both day inclusive), the work of extension of Remand/Rehnumai of under-trial prisoners pertaining to Central District shall be done through Video Conferencing by the Duty Magistrate of Central District, Delhi at Tis Hazari Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the Summer vacation, is functioning properly at Tis Hazar Court Complex for extension of Remand/Rehnumai of under-trial prisoners.

Abhichek Kumar) Chief, Judicial Magistrate Hazari Courts, Delhi.

No. 47.5.7-4809 CJM/Central/Vac./2025

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- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
- 02. The Ld. Principal District & Sessions Judge (HQ), Delhi
- 03. The Ld. CJMs, all Districts, Delhi.
- 04. The Ld. ACJMs/JMsFM, Central District, THC, Delhi.
- 05. The Director of Prosecution, Delhi.
- 06. The Commissioner of Police, Delhi
- 07. The Law Officer, Tihar Jail Delhi
- 08. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
- 09. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi (Through Law Officer, Tihar Jail, Delhi)
- 10 The Care Taking Branch, Central District, THC, Delhi.
- 11. For uploading on Centralized Web-Site through LAYER
- 12. The Video Conferencing Room No. 211, THC, Delhi.
- 13. Reader to CJM, Central District, Delhi.
- 14 The Office file

(Abhistlek Kumar) Chief Judicial Magistrate Tis Hazari-Courts, Delhi.

To